

**NATIONAL COMPANY LAW TRIBUNAL  
DIVISION BENCH, COURT – II  
CHENNAI**

**ATTENDANCE CUM ORDER SHEET OF THE HEARING OF NATIONAL  
COMPANY LAW TRIBUNAL, CHENNAI BENCH, HELD ON 25-06-2024 AT  
10.30 A.M. THROUGH VIDEO CONFERENCING:**

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**PRESENT : SHRI. JYOTI KUMAR TRIPATHI, HON'BLE MEMBER (JUDICIAL)  
SHRI. RAVICHANDRAN RAMASAMY, HON'BLE MEMBER (TECHNICAL)**  
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**APPLICATION NUMBER : IA(IBC)/1452/2022 in MA/120(CHE)/2021**

**PETITION NUMBER : IBA/881/2019**

**NAME OF THE APPLICANT : State Bank of India**

**NAME OF THE RESPONDENT(S) : N.Sivachalam (Liquidator) of  
M/s CAV Cotton Mills Pvt Ltd**

**UNDER SECTION : Sec 42 & 60(5) of IBC, 2016**  
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**ORDER**

Ld. Counsel Mr. M.L. Ganesh for the Applicant. Ld. Counsel Mr.P.K.Paneer Selvam for EPFO.

Case partly heard.

List the Application for hearing on **05.08.2024**.

-Sd-

**RAVICHANDRAN RAMASAMY  
Member (Technical)**

-Sd-

**JYOTI KUMAR TRIPATHI  
Member (Judicial)**

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